

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2924
ANSWERED ON:12.12.2011
SOCIAL WELFARE SCHEMES
Adhi Sankar Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number and names of social welfare schemes being implemented by the Union Government in Tamil Nadu and the amount of funds provided for this purpose during the last three years and the current year;
- (b) the manner in which the Union Government controls the expenditure in this regard;
- (c) whether there is any new scheme for the welfare of people living in coastal/hilly and forest areas; and
- (d) if so, the manner in which that scheme is being implemented by the Government?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) : Major Centrally Sponsored Schemes and Central Sector Schemes being implemented by this Ministry in various States including in the State of Tamil Nadu are listed below:

Centrally Sponsored Schemes

- (i) Post Matric Scholarship for SCs
- (ii) Pre Matric Scholarship for Children of those engaged in unclean occupations
- (iii) Babu Jagjivan Chatrawas Yojana
 - (a) Hostels for SC Boys
 - (b) Hostels for SC Girls
- (iv) Scheduled Castes Development Corporations
- (v) Implementation of Protection of Civil Rights Act, 1955 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989.
- (vi) Pradhan Mantri Adarsh Gram Yojana
- (vii) Post Matric Scholarship for OBC students
- (viii) Pre-Matric Scholarship for OBC students
- (ix) Hostels for OBC Boys and Girls

Central Sector Schemes

- (i) Special Central Assistance to Scheduled Castes Sub Plan
- (ii) Grant-in-aid to Voluntary Organizations working for Scheduled Castes.
- (iii) Coaching & Allied for Weaker sections including SCs and OBCs
- (iv) Upgradation of Merit of SC students
- (v) Self Employment Scheme for the Rehabilitation of Manual Scavengers
- (vi) Grant-in-aid to Voluntary Organizations working for Other Backward Classes.

- (vii) Assistance to Disabled Persons for purchase/fitting of Aids/Appliances (ADIP)
- (viii) Deendayal Disabled Rehabilitation Scheme (DDRS)
- (ix) Scheme for Implementation of the Persons with Disabilities Act, 1995 (SIPDA)
- (x) Schemes for Prevention of Alcoholism and Substance (Drug) Abuse
- (xi) Integrated Programme for Older Persons

The above schemes are implemented through State Governments, National Institutes, Non-governmental Organizations (NGOs).

Funds to the extent of Rs 764.87 crore have been released by the Ministry to various implementing agencies in Tamil Nadu for the above mentioned schemes during the last three years and the current year (up to 31-10-2011).

(b) : The Ministry ensures the utilization of funds under various schemes/programmes in the following ways:

- (i) Fresh/subsequent releases of grants to implementing agencies during a year are made only on receipt of Utilization Certificates in respect of previous years grants, which have become due.
- (ii) Review of schemes/programmes by the officers of the Ministry during their visits to the States.
- (iii) The schemes/programmes implemented through NGOs are also expected to be monitored by respective State Governments/UT Administrations.
- (iv) The Ministry also sponsors evaluation studies from time to time through independent evaluation agencies, inter alia, to check proper utilization of funds by the implementing agencies under various Schemes/Programmes

(c) : No, Sir.

(d) : Does not arise.